Annexure-1

Name of the corporate debtor: Jot Impex Private Limited, Date of commencement of liquidation: December 20, 2019; List of stakeholders as on: 07/02/2020

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ?	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of India	U99999MH1906PLC000243	20.01.2020	267049021.96	267049021.96	Secured		Yes	Plant and Machinery, Stocks and book debts (Hypothecation cum loan agreement dated 12.08.2014)	0	62.73	0	0	0.00	0	The amount cvered by security interest is the valutaion done in Liquidation period
2	ICICI Bank	L65190GJ1994PLC021012	20.01.2020	23950355.63	23186664.00	Secured	17064100	Yes	Mortgage Immovable Property bearing no. DPT 632 and DPT 633, 6th floor, Prime Tower, Plot 79 & 80, Okhla, Phase-1, New Delhi-110020	0	5.45	0	0	763691.63	0	The amount cvered by security interest is the valutaion done in Liquidation period

Annexure-2

Name of the corporate debtor: Jot Impex Private Limited, Date of commencement of liquidation: December 20, 2019; List of stakeholders as on: 07/02/2020

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
-	-	-	-	-	-	-	-	-	-	-	-	-	-